

Declaration of Assets and Liabilities

Year, 2026

I PALLAVI GUPTA son/daughter/wife of LATE CHITRANJAN PRASAD GUPTA,

Aged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA service presently working as Library Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	₹ 15,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 5,000/- SBI (RD) 30000/- (Saving Account)	
(iii)	Bonds, Debentures and Shares in companies	Share of Different Companies:- ₹ 1,00,000/- (current value) Mutual funds :- 121000/- (current value)	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 4,50,000/- TD in Post Office ₹ 1,50,000/- saving in Post Office	
(v)	Motor Vehicles (details of make, etc.)	NIL	
(vi)	Jewellery (give details of weight and value)	Diamond Ring-25000/- (current value) Gold (17gms)	
(vii)	Other assets, such as values of claims / interests	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	960 sqft Flat in Gardanibagh. Market value- 4000000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2026
(a)	(i) Loans from Banks	BOB SK PURI(Home loan)	4000000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of Electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	TOTAL TAX PAID : 73810/- A.No. - 879397490230724 A.Y. 2025-26 PAN NO. :- BKMPG8678R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. : - 110124057925
Gender : - FEMALE
Date of Birth : - 16/10/1993
Class/Group : - B
Cadre : - Bihar Legislative Assembly Secretariat
Home District : - **West Champaran**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Pallavi Gupta*

Name of Employee: **Pallavi Gupta**.....

Place: **Patna**

Designation: **Library Assistant**

Date: **13 Feb 2026**

Department: **Bihar Legislative Assembly Library**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pallavi Gupta

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